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O.A. No. 374 of 2012

D. Sadananda Rao.....Applicant

Vs

Union of India & Ors.....Respondents

Order dated: 10.05.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admin.)

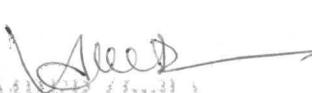
&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mr. Achintya Das, Ld. Counsel for the applicant and Mr. S.K. Ojha, Ld. Standing Counsel appearing for the Respondent-Railways, on whom a copy of this O.A. has already been served.

The applicant, who is a resident of Visakhapatnam, has challenged Annexure-A/4 issued by the office of the D.R.M.(P), Waltair. Since, the same is not coming within the jurisdiction of this Tribunal, this O.A. stands dismissed.

However, liberty is granted to the applicant to move the appropriate Bench of this Tribunal.

  
MEMBER (Judl.)

  
MEMBER (Admin.)

RK